

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 17**

TO BE ANSWERED ON THE 02ND FEBRUARY, 2021/ MAGHA 13, 1942 (SAKA)

RELIEF TO COVID-19 WARRIORS

**17. SHRI RAHUL RAMESH SHEWALE:
SHRI OMPRAKASH BHUPALSINH ALIAS PAWAN RAJENIMBALKAR:**

Will the Minister of HOME AFFAIRS be pleased to refer to Unstarred Question No. 1507 dated 20.09.2020 and state:

(a) whether the Government proposes to waive off penalty imposed through the traffic challans on COVID warriors including Doctors, Nurses, Para-medical Staff, Bank Employees, Government Employees, suppliers of essential commodities etc. while they were performing their duties during the difficult time of pandemic due to COVID 19;

(b) if so, the details thereof and if not, the reasons therefor; and

(c) the other steps taken/being taken by the Government to ensure relief to such COVID warriors?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI G. KISHAN REDDY)**

(a) and (b) : Delhi Police has informed that notices in respect of motorists, who were captured by the automated Red Light Violation Detection (RLVD) system and Over-speed Violation Detection (OSVD) system cameras for red light/stop line/over speeding violations were sent to the registered owners of the motor vehicles through SMS on the mobile

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number registered in VAHAN data base. Separate data for COVID-19 warriors in respect of above violations is not maintained by Delhi Police.

(c): Volunteers/ Government officials drafted on COVID-19 containment duty are covered under Pradhan Mantri Garib Kalyan Package (PMGKP) Insurance Scheme for health workers fighting COVID-19.